

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 265 of 2013 & IA Nos. 357 of 2013, 110 of 2014 & 159 of 2015

And

Appeal No. 266 of 2013 & IA Nos. 358 of 2013 & 160 of 2015

Dated : **17th March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Appeal No. 265 of 2013 & IA Nos. 357 of 2013, 110 of 2014 & 159 of 2015

BSES Yamuna Power Ltd. **Appellant(s)**

Versus

Delhi Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan

Mr. Hasan Murtaza

Counsel for the Respondent (s): Mr. Pradeep Misra for DERC

Mr. Arun Kumar Datta

Appeal No. 266 of 2013 & IA Nos. 358 of 2013 & 160 of 2015

BSES Rajdhani Power Ltd. **Appellant(s)**

Versus

Delhi Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan

Mr. Hasan Murtaza

Counsel for the Respondent (s): Mr. Pradeep Misra for DERC

Mr. Arun Kumar Datta

Mr. Rishi Raj

Mr. Saurabh Sandhi

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **3rd May, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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